

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Shri Arjun Singh working in C.P.W.D. in Indra Prastha Bhavan, New Delhi was pushed out of the 5th floor of the building by the Police and he succumbed to his injuries;

(b) whether it is also a fact that before the body was handed over to the relatives no post-mortem was conducted;

(c) if so, the reasons therefor;

(d) whether investigation into the causes of his death has been completed and, if so, the details thereof; and

(e) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) (b) and (e). Immediately after the death of Shri Arjun Singh, an inquest was held by a competent magistrate under the relevant provisions of the Code of Criminal Procedure. He had come to the conclusion that the death was most probably due to a fall from the third or fourth storey of the Indra Prastha Bhawan. The Deputy Commissioner had, in the course of a subsequent inquiry, come to the conclusion that Shri Arjun Singh fell down while trying to hide himself in the ledge of a window.

(b) and (c). The body was handed over to the relatives after the post-mortem had been conducted.

CENTRAL GOVERNMENT EMPLOYEES
TOKEN STRIKE

848. SHRI M. L. SONDHI :
SHRI HUKAM CHAND
KACHWAI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of employees of the Ministry of Tourism and Civil Aviation dismissed for participating in the Central Government Employees token strike on the 19th September, 1968;

(b) the number of employees whose previous services have been written off; and

(c) whether there is any loss of life and Government property on account of the strike and, if so, the details thereof ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Nil.

(b) 3590 employees of this Ministry have suffered break in service for purposes of pension and gratuity, besides forfeiture of pay for the day of absence, on account of unauthorised absence on the 19th September, 1968.

(c) No, Sir, as far as the Ministry of Tourism & Civil Aviation is concerned.

CENTRAL GOVERNMENT EMPLOYEES
TOKEN STRIKE

849. SHRI M. L. SONDHI :
SHRI HUKAM CHAND
KACHWAI :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the number of employees of his Ministry dismissed for participating in the Central Government Employees' token strike on the 19th September, 1968;

(b) the number of employees whose previous services have been written off; and

(c) whether there is any loss of life and Government property on account of the strike and if so, the details thereof ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) Nil.

(b) 247.

(c) No, Sir.

APPOINTMENT OF SECOND STATES RE-ORGANISATION COMMISSION

850. SHRI HEM BARUA : Will the Minister of HOME AFFAIRS be pleased to state :